IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. 236/2016

IN THE MATTER OF:

M/s Lakeland India Pvt. Ltd.

....

PETITIONER

SECTION:

Under Section 391 to 394

Order delivered on 21.07.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the RD

:- Mr. Balouni, Company Prosecutor

For the OL

:- Ms. Chetana Kandpal, Company Prosecutor

ORDER

Learned Counsel for the petitioner as well as the Learned representative for RD & OL are present. At the request of Learned Counsel for the Petitioner, the matter is adjourned to 4th August, 2017.

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)